

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PIONEER GAS POWER LIMITED Date of Commencement of Liquidation: 11-11-2025; List of Stakeholders as on Date: 16-03-2026; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digitof registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	9	51868798145	9	50863149154	2315956660	987036140	18612851	Annexure 3
4	Unsecured financial creditors	1	500000	1	500000	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	30	109851864	29	105767158	0	4084706	0	Annexure 6
7	Operational creditors (Government Dues)	4	130709548	4	130626388	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	7567449196	8	993392749	0	6574056447	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		52	59677308753	51	52093435449	2315956660	7565177293	18612851	